Name of the Corporate Debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED; Date of Commencement of CIRP: 18-04-2023; List of Creditors as on: 17-07-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) % Share in Total No. of Claims Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 1 Secured financial 0 0.00 0 NA creditors belonging to any class of creditors 2 Unsecured financial 3200 2485580650 3200 2485580650 15.77 0 0 0 Annexure 2 creditors belonging to any class of creditors 3 Secured financial 7 10264183151 7 10264183151 65.12 0 0 0 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 4 Unsecured financial 1 14900709 1 14900709 0.09 0 0 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 25 10255394 25 10255394 0.07 0 0 0 Annexure 6 (Employees) 7 Operational creditors 5 2489568439 5 2489568439 15.80 0 0 0 Annexure 7 (Government Dues) 8 Operational creditors 4 485601625 4 485601625 3.08 0 0 0 Annexure 8 (other than Workmen and Employees and Government Dues) 2 9 Other creditors, if 10740466 2 10740466 0.07 0 0 0 Annexure 9 any, (other than financial creditors and operational creditors) Total 3244 15760830434 3244 15760830434 100.00 0 0